

on a clue furnished by him the whole racket of printing of forged stamps in Delhi was unearthed on 30/31-3-72

The proprietor of the press where these forged stamps were being printed was arrested by the police. Finished and unfinished postage stamps of the value of Rs. two lakhs were also seized along with the full equipment. From the records seized from the press owner, 23 outsiders were arrested in Delhi and other parts of the country. The total number of persons so far arrested comes to 29, which includes 6 postal officials.

(d) So far one Departmental stamp Vendor and one clerk of Ansari Road Post office (Delhi), Extra Departmental stamp Vendors working in Muzaffar Nagar Mandi (U.P.), Gonda Collectorate (U.P.), and Road Amritsar (Punjab) Post offices have figured in the racket.

All these officials have been arrested by the police. Both the officials of Ansari Road Post Office have been placed under suspension while the remaining four extra-Departmental Stamp Vendors have been put off duty.

SUB-COMMITTEE ON STATE-CENTRE COOPERATION

5620. SHRI R. P. ULGANAMBI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the difference of opinion that cropped up among the State Governments about the level of representation on the Sub-committee to be set up to go into the problem of Centre and State Cooperation and co-ordination in the field of information has been reconciled;

(b) whether the Sub-Committee has started functioning; and

(c) when the Sub-Committee is likely to finish its work?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir,

(b) and (c). The Sub-Committee has started functioning. No time-limit has been fixed for completion of work of the sub-Committee.

P & T EMPLOYEES IN KERALA

5621. SHRI A. K. GOPALAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the general relief given to the P & T employees in the 1968 strike has been denied to the P&T Employees of Kerala; and

(b) if so, Government's reaction thereto?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Whatever general relief was contemplated by the orders issued by the Government from time to time has been extended to P&T employees of Kerala. There has been no such general complaint of denial of relief to P&T employees in Kerala.

(b) Does not arise.

REVISION OF NEWSPRINT IMPORT POLICY

5622. SHRI B. V. NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have of late been considering to revise the Newsprint import Policy; and

(b) whether the policy has since been revised and if so, the salient features of the principal changes made in the former Policy?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). Reference is presumably to Newsprint Allocation, and not Newsprint Import Policy. The Newsprint Allocation Policy for a fiscal year is normally announced at the beginning of the year, and that for the current year 1972-73 was announced on April 11, 1972. A copy of the Public Notice was laid on the Table of the Lok Sabha the same day. The salient features of this Policy are given in